

the Agricultural Production Board held on 5-8-1964 and it was decided that it would not be desirable to subsidise electricity rates for agricultural purposes all over India and that special cases like those of Eastern U.P. and North Bihar, where rates were inordinately high might be considered. In pursuance of this decision of the Board, the State Government of U.P. and Bihar forwarded their scheme reports containing the requirements of subsidy and the matter is under consideration of the Government.

(b) The proposal for subsidising fully the cost of service connections given for agricultural uses in the context of reducing the incidence of cost of electricity on the farmers was considered in the meeting of the Agricultural Production Board held on 16-1-1965 and it was decided that this proposal should be restricted to service connections given in compact areas and that if the financial requirements for the purpose were large, subsidy of 50 per cent of cost instead of meeting the full cost might be considered. The State Governments have been requested to forward their financial requirements year-wise for the 4th plan period to enable this Ministry to prepare the estimate.

(c) The Venkataraman Committee on the financial working of the State Electricity Boards, *inter alia* recommended that the State Electricity Boards should consider whether the minimum guarantee levied by them on agricultural consumption can be reduced or abolished. The matter is under consideration in consultation with the State Governments.

Water Supply and Sewage Disposal Committee

- *10. { Shri Hari Vishnu Kamath:
Shri D. C. Sharma:
Shri Rameshwar Tantia:

Will the Minister of Health be pleased to refer to the reply given to

Starred Question No. 456 on the 10th December, 1964 and state:

(a) whether a Committee has been appointed in pursuance of the resolution of the Water Supply and Sewage Disposal Committee of the Delhi Municipal Corporation to make an enquiry into the causes of the pollution of the river water;

(b) if so, its personnel and terms of reference;

(c) whether a deadline has been fixed for submission of the Committee's report; and

(d) if not, the reasons therefor?

The Minister of Health (Dr. Sushila Nayyar): (a) Yes, Sir.

(b) A copy of the Resolution appointing the Committee is laid on the Table of the Sabha. [Placed in Library. See No. LT-3779/65].

(c) The Committee is required to submit its report by the 31st March, 1965.

(d) Does not arise.

New Hotels in Delhi and Calcutta

- *11. { Shri Bishwanath Roy:
Shri Brajeshwar Prasad:
Shri Rajdeo Singh:
Shri Balkrishna Singh:
Shri P. R. Chakraverti:
Shri Mohammad Elias:
Shri Vidya Charan Shukla:
Shrimati Savitri Nigam:
Shri Ram Harkh Yadav:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri M. L. Dwivedi:
Shri Yashpal Singh:
Shri Koya:
Shrimati Maimoona Sultan:

Will the Minister of Works and Housing be pleased to state:

(a) whether Government have under consideration any proposal for building some hotels in the public sector in Delhi and Calcutta; and

(b) if so, the broad outlines thereof?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) Yes, Sir.

(b) In Delhi, Ranjit Hotel in the Minto Road area is expected to be completed within 3-4 months. This will provide about 220 beds. Construction of another hotel (Hotel Akbar) at the corner of Janpath and Ashoka Road, providing 300 beds, has recently been sanctioned. Proposals for one or two more hotels in Delhi and a hotel at Calcutta are in the planning stage.

दिल्ली में नये होटल

- * 12. { श्री श्रींकार लाल बेरवा :
श्री बड़े :
श्री हुकम चन्द कछवाय :
श्री मोहन स्वरूप :
श्री राजी :
श्री वारियर :

क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में तीसरे सरकारी होटल के मार्च, 1965 तक तैयार हो जाने की आशा है ;

(ख) यदि हां, तो इस पर कितना व्यय होगा ;

(ग) इसके निर्माण के लिये किन समवायों को विभिन्न ठेके दिये गये हैं ; और

(घ) इस होटल की कितनी क्षमता होगी ?

निर्माण और आवास मंत्री (श्री मेहर-चन्द खन्ना) : (क) उम्मीद है कि तीन-चार मास में रणजीत होटल जो कि मिन्टो रोड एरिया में बन रहा है तैयार हो जायेगा ।

(ख) इमारत के पूरा बन जाने और तमाम बिजली का भुगतान हो जाने के बाद ही इसका पता चलेगा ।

(ग) (1) मैनेट्री और पानी का इन्तजाम :
मैसर्स सी० लायल एण्ड कम्पनी

(2) कम्पाउन्ड की दीवार :
श्री नवल किशोर

(3) बरसाती नालियाँ :
श्री महेंद्र मिश्र वसियत

(4) मिट्टी की सप्लाई :
श्री धर्म दास पलवरिया

(5) बिजली का काम :
मैसर्स लारो इंजीनियरिंग
कम्पनी, नई दिल्ली

(6) बगीचे का काम
श्री ब्रज मोहन लाल

(घ) लगभग 220 कमरे ।

Super Thermal Power Station at Santaldih

*13. **Shri Mohammad Elias:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 257 on the 17th September, 1964, regarding the construction of a super-thermal power plant at Santaldih in West Bengal and state what further progress has been made in this behalf?

The Minister of Irrigation and Power (Dr. K. L. Rao): The Project report is under examination by the Central Water and Power Commission. The question of determining a proper site for the thermal station is under discussion between the Central and the State authorities.